

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/262(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SARAN ALLOYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Operational Creditor
Mr. Sayak Ranjan Ganguly, Adv.]
Ms. Srijani Ghosh, Adv.]
Ms. Indrani Majumdar, Adv.]

Mr. Tanoy Chakraborty, Adv.] For the Corporate Debtor
Mr. Chhandak Dutta, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel for the Operational Creditor is directed to file all the Judicial Orders passed in regard to issuing of an order be filed by way of a compilation.
3. List the matter for further consideration on **30.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**